

# Constitution of Benches with effect from October 23, 2007.

<b>Sl. No.</b>	<b>Court Name of Hon'ble Judges</b>	<b>Jurisdiction</b>
1	C.J.'s Hon The Chief Justice Hon. Pankaj Mithal, J.	Fresh in Division Bench Contempt Appeals and Special Appeals for Orders, Admission and Hearing including bunch cases.
	After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
	(On Friday)	Fresh in Writs relating to Tolls on river bridges in U.P, Public Interest Litigation and Environment matters for Orders, Admission and Hearing including bunch cases.
	Then Hon. The Chief Justice (On Friday at 2.00 P.M.)	Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.

**Note:- In the third week of each month Hon'ble The Chief Justice will be sitting in Lucknow.**

2	32 Hon. S.R. Alam, J. Hon. Sudhir Agarwal, J.	Fresh in All Division Bench Service Writs from January Ist, 2006 onwards including that of Judicial Officers for Orders, Admission and Hearing including Bunch Cases.
	After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned as well as Final Hearing of Special Appeals upto the year 2002.
3	29 Hon. Dr. B.S. Chauhan, J. Hon. Arun Tandon, J.	Fresh in Division Bench Writs relating to Election, Theka, Local Bodies, Urban Ceiling and other Misc. Writs from January Ist, 2006 onwards for Orders, Admission and Hearing including Bunch Cases.
	After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

4	3	Hon. Amitava Lala, J. Hon. V.C. Misra, J.	Listed Division Bench Writs relating to Election, Theka, Local Bodies, Urban Ceiling and other Misc. Writs upto the year 2005 for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
5	36	Hon. Yatindra Singh, J. Hon. Vineet Saran, J.	Division Bench Criminal Writs upto 31.08.2007 for orders, Admission and hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
6		Hon. V.M. Sahai, J Hon. R.N. Misra, J.	Fresh in Division Bench F.A.s, F.A.F.O.s, Family Court Appeals, Writs relating to Recovery (except relating to Tax Matters) including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines & Minerals for Orders, Admission Hearing including Bunch cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
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7	2	Hon. Sushil Harkauli, J. Hon. Rakesh Sharma, J.	Fresh in Division Bench Writs relating to Recovery of Tax matters, Tax, Excise, Income Tax Reference, Income Tax Appeals for Orders, Admission and Hearing including Bunch cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
8	10	Hon. R.K. Agrawal, J. Hon. S.P. Mehrotra, J.	All Division Bench Service Writs upto 31.12.2005 (except that of Judicial Officers) for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

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| 9  | 38 | Hon. Anjani Kumar, J.   | Fresh in All Service Writs (except Service Writs relating to Educational Institutions) from January Ist, 2007 onwards for Orders, Admission and Hearing including Bunch Cases.   |
|    |    | After midday recess:    | Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).  |
| 10 | 21 | Hon. Janardan Sahai, J. | Fresh in Misc. Writs (except Writs arising out of suits and Education Institutions) including Land Revenue Act and Ceiling of Land from January Ist, 2005 onwards for Orders, Admission and Hearing including Bunch Cases. |
|    |    | After midday recess:    | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 11 | 27 | Hon. S.K. Singh, J.     | Fresh in Second Appeals from January Ist, 1996 onwards for Orders, Admission and Hearing.  |
|    |    | After midday recess:    | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 12 | 7  | Hon. Sunil Ambwani, J.  | Fresh in Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court for Orders, Admission and Hearing.  |
|    |    | After midday recess:    | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 13 | 39 | Hon. Ashok Bhushan, J.  | Fresh in Service Writs relating to Educational Institutions from January Ist 2007 onwards for Orders, Admission and Hearing including Bunch cases.   |
|    |    | After midday recess:    | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |

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| 14 | 37 | Hon. Imtiyaz Murtaza, J.<br>Hon. Ajai Kumar Singh, J. | Fresh in Division Bench Criminal Writs from September Ist, 2007 onwards and Habeas Corpus Writs for Orders, Admission and Hearing including Bunch Cases.   |
|    |    | After midday recess:                                  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).  |
| 15 | 46 | Hon. R.C. Deepak, J.<br>Hon. K.N. Ojha, J.            | All Matters (excluding the fresh matters attended by Court no. 44) where record has been called for considering the application for bail and also the applications for cancellation of Bail for Orders and Criminal Appeals for Hearing and Criminal Appeals and Capital Cases for Hearing |
|    |    | After midday recess:                                  | Final Hearing of the category assigned.  |
| 16 | 23 | Hon. Rakesh Tiwari, J.                                | All Listed Misc. Writs from the year 1999 to 2004 and Writ Petitions and Civil Matters in which the proceedings before the trial Court have been stayed for Orders, Admission and Hearing including Bunch Cases.   |
|    |    | After midday recess:                                  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.  |
| 17 | 45 | Hon. M. Chaudhary, J.<br>Hon. S.K. Jain, J.           | Fresh in Division Bench Government Appeals, matters U/S 378 (4) Cr.P.C., Criminal Contempt and Criminal Appeals arising from POTA for Orders, Admission and Hearing.   |
|    |    | After midday recess:                                  | Hearing of Appeals of the specified category.  |
| 18 | 55 | Hon. S.S. Kulshrestha, J.                             | Fresh in Matters U/Ss 482 & 483 Cr.P.C. from September Ist, 2007 onwards for Orders, Admission and Hearing including Bunch Cases.  |
|    |    | After midday recess:                                  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).  |

19	54	Hon. K.S. Rakhra, J. Hon. R.K. Rastogi, J.	Criminal Appeals and Capital Cases for Hearing.
20	1	Hon. Prakash Krishna, J.	Fresh in F.A.s, F.A.F.O.s, for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
21	33	Hon. Rajes Kumar, J.	Fresh in Educational Matters including society matters with regard to Educational Institutions, (except service writs) from January Ist, 2005 onwards for Orders, Admission and Hearing including Bunch cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
22	30.	Hon. S.U. Khan, J.	Fresh in Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR for Orders, Admission and Hearing and Listed Second Appeals from the year 1991 to 1995 for Orders, Admission and Hearing.
23	40	Hon. D.P. Singh, J.	All Service Writs from the year 2000 to 2006 for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
24	26	Hon. V.K. Shukla, J.	All Service Writs upto the year 1999 for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 25 44 Hon. Amar Saran, J.  
Hon. V.K. Verma, J. Fresh in Division Bench Criminal Appeals and Capital Cases for Orders, Admission and Hearing (including the fresh matters where record has been summoned).
- After midday recess: Criminal Appeals and Capital Cases for Hearing.
- 26 48 Hon. Poonam Srivastava, J. Listed Minor Bail Applications upto 31.08.2007 for Orders.
- After midday recess: Criminal Appeals for Hearing (if possible)
- 27 28 Hon. Tarun Agarwala, J. Second Appeal upto the year 1990 for Orders, Admission and Hearing.
- After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 28 6 Hon. Dilip Gupta, J. Fresh in Applications U/S. 24 C.P.C., Civil Revisions, Writs arising out of Suits, Matters under Article 227 of Constitution of India and Civil Contempt for Orders, Admission and Hearing including Bunch Cases.
- After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 29 5 Hon. Krishna Murari, J. Fresh in Writs relating to Consolidation Matters and Writs arising out Orders/Judgments passed by Board of Revenue from January Ist, 1997 onwards and Writs relating to U.P.Z.A. & L.R. Act from January 1<sup>st</sup>, 2005 onwards for Orders, Admission and Hearing including Bunch Cases.
- After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

30	35	Hon. Shishir Kumar, J.	All Misc. Writs upto the year 1998 for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
31	51	Hon. A.P. Sahi, J.	Fresh in Minor Bail Applications from September Ist, 2007 onwards for Orders.
		After midday recess:	Criminal Appeals for Hearing (if possible).
32	4	Hon. Vikram Nath, J.	Consolidation Matters and Writs arising out of Orders/Judgments passed by Board of Revenue (Writ-B) upto the year 1996 for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
33	53	Hon. G.P. Srivastva, J.	Listed Major Bail Applications from January Ist, 2007 to 31.08.2007 for Orders.
34	41	Hon. M.K. Mittal, J.	Matters U/Ss 482 and 483 Cr.P.C. From 01.01.2004 to 31.08.2007 including the matters in which the proceedings before the Trial Court have been stayed for Orders, Admission and Hearing including Bunch Cases.
		After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
35	47	Hon. Vinod Prasad, J.	Fresh in all Major Bail Applications from September Ist, 2007 onwards for Orders..
36	22	Hon. Bharati Sapru, J.	Fresh in Tax, Excise including Central Taxation for Orders, Admission and Hearing including Bunch Cases.

- After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 37 43 Hon. B.A. Zaidi, J. Fresh in Criminal Appeals for Orders, Admission and Hearing.
- After midday recess: Criminal Appeals for Hearing.
- 38 49. Hon. Shiv Shanker, J. Fresh in Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals for Orders, Admission and Hearing including Bunch Cases.
- After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 39 42 Hon. Saroj Bala, J. Matters U/S 482 & 483 Cr. P.C. and Criminal Revisions including the matters in which the proceedings before the trial Court have been stayed upto 31.12.2003 for Orders, Admission and Hearing and matters where record has been called for considering the application for bail and also the application for cancellation of bail and vacation of stay for Orders.
- After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 40 52. Hon. Shiv Charan, J. All Listed Major Bail Applications upto 31.12.2006 for Orders.
- After midday recess: Criminal Appeals for Hearing (if possible).
- 41 50 Hon. A.K. Roopanwal, J. Fresh in Criminal Writs and Criminal Revisions for Orders, Admission and Hearing including Bunch cases.
- After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).